

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 278/(MAH)/2017  
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: Damini Shipping Pvt.Ltd.  
 V/s.  
 Ispat Energy Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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*Counsel Mr. Rajesh Nagore also Mr. Amit Shroff  
 ... Adv for  
 Petitioner.*

ORDER

TCP No. 278/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 17.07.2017.

**Sd/-**

**V. NALLASENAPATHY**  
 Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)